IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 155 of 2016

Surya Narayan Mehta … Appellant

Versus

The State of Jharkhand through C.B.I. … Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Anil Kumar, Advocate
For the C.B.I. : Mr. B.K. Prasad, Advocate

Order No.03 Dated- 08.07.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, six weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/